

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 4/196/2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

NAME OF THE COMPANY: M/s. Rati Ispat Ltd.

SECTION OF THE COMPANIES ACT: 196

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Petitioner Mr. Anil Kumar Poddar.
None for the Respondents.

ORDER

None is present on behalf of the Respondent.

Fresh steps be taken by the petitioner to serve the respondents Dasti.

To come up on 14.03.2017.


(Ina Malhotra)
Member Judicial